# IN THE HIGH COURT OF ORISSA,CUTTACK

Institution of Applications for issue of Certified Copies.

Report on :07-11-2026

| Date : 07.11.2026 | | | | | | | | | |
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| SL. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
| 1 | 83747/2026 | 07.11.2026 | WP(C)-19677/2026 | M K RATH | C.O. | | Order Dtd. 2026-11-05 | | (Seat No-) |
| 2 | 83748/2026 | 07.11.2026 | CRLMC-2288/2026 | R.K.BARIK | C.O. | | Order Dtd. 2026-11-05 | | (Seat No-) |
| 3 | 83749/2026 | 07.11.2026 | WP(C)-35454/2026 | M K RATH | C.O. | | Order Dtd. 2026-11-06 | | (Seat No-) |
| 4 | 83750/2026 | 07.11.2026 | CRLMC-2852/2026 | NIRANJAN MALLICK | C.O. | | Order Dtd. 2026-11-05 | CRIMINAL MISC | (Seat No-3) |
| 5 | 83751/2026 | 07.11.2026 | CRLMC-485/2026 | NIRANJAN MALLICK | C.O. | | Order Dtd. 2026-11-05 | | (Seat No-3) |
| 6 | 83752/2026 | 07.11.2026 | CRLMC-3508/2026 | ANIL SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2026-11-05 | | (Seat No-3) |
| 7 | 83753/2026 | 07.11.2026 | CRLMC-695/2025 | ANIL SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2026-11-05 | | (Seat No-3) |
| 8 | 83754/2026 | 07.11.2026 | BLAPL-9300/2026 | B R MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2026-11-04 | | (Seat No-3) |
| 9 | 83755/2026 | 07.11.2026 | CRLMC-3577/2026 | ANIL SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2026-11-10 | | (Seat No-3) |
| 10 | 83756/2026 | 07.11.2026 | CRLMP-1729/2026 | HARIHAR SUNDARA | C.O. | COURT NO. 15 | Order Dtd. 2026-11-17 | WRIT BRANCH-6 | (Seat No-16) |

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| 11 | 83757/2026 | 07.11.2026 | CRLMP-1710/2026 | B.SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2026-11-17 | | (Seat No-16) |
| 12 | 83758/2026 | 07.11.2026 | CRLMP-1707/2026 | SATYAPRIYA SAMANTA | C.O. | COURT NO. 15 | Order Dtd. 2026-11-17 | | (Seat No-16) |
| 13 | 83759/2026 | 07.11.2026 | ABLAPL-12607/2026 | PRAKASH CHANDRA DASH | C.O. | COURT NO. 15 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-4) |
| 14 | 83761/2026 | 07.11.2026 | CRLMP-1703/2026 | SANJAY KUMAR SAHU | C.O. | COURT NO. 15 | Order Dtd. 2026-11-17 | WRIT BRANCH-3 | (Seat No-12) |
| 15 | 83762/2026 | 07.11.2026 | ABLAPL-12606/2026 | PRAKASH CHANDRA DASH | C.O. | COURT NO. 15 | Order Dtd. 2026-11-06 | | (Seat No-12) |
| 16 | 83764/2026 | 07.11.2026 | CMP-790/2026 | JYOTIRANJAN SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2026-11-09 | | (Seat No-12) |
| 17 | 83765/2026 | 07.11.2026 | CMP-1795/2026 | ASUTOSH MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-12) |
| 18 | 83766/2026 | 07.11.2026 | BLAPL-9388/2026 | B R MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-12) |
| 19 | 83768/2026 | 07.11.2026 | CMP-1346/2026 | PRASANTA KUMAR JENA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-12) |
| 20 | 83769/2026 | 07.11.2026 | CRLA-741/2026 | P.MUDULI | C.O. | COURT NO. 15 | | CRIMINAL APPEAL | (Seat No-12) |
| 21 | 83770/2026 | 07.11.2026 | CRLA-177/2025 | R.B.MISHRA | C.O. | COURT NO. 5 | | | (Seat No-12) |
| 22 | 83771/2026 | 07.11.2026 | RSA-499/2026 | D.NAYAK | C.O. | COURT NO. 12 | Order Dtd. 9999-12-31 | SECOND APPEAL | (Seat No-8) |
| 23 | 83772/2026 | 07.11.2026 | CRLMA-135/2026 | P.K.DAS | C.O. | COURT NO. 12 | Order Dtd. 2026-11-04 | | (Seat No-8) |
| 24 | 83774/2026 | 07.11.2026 | FAO-1047/2026 | RAMYA RANJAN BEHERA | C.O. | COURT NO. 12 | Order Dtd. 2026-11-04 | | (Seat No-8) |
| 25 | 83784/2026 | 07.11.2026 | BLAPL- | H S PAIKRAY | C.O. | COURT | Order | | (Seat |

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| | | | 5463/2026 | | | NO. 12 | Dtd. 5000-01-01 | | No-8) |
| 26 | 83785/2026 | 07.11.2026 | ABLAPL-10178/2026 | M. R. BARIK | C.O. | COURT NO. 12 | Order Dtd. 2026-11-04 | | (Seat No-8) |
| 27 | 83786/2026 | 07.11.2026 | ABLAPL-2759/2026 | SARAT DASH | C.O. | COURT NO. 12 | Order Dtd. 2026-11-04 | | (Seat No-8) |
| 28 | 83787/2026 | 07.11.2026 | CRLMC-3166/2026 | ATMAJIT MANMITH DAS | C.O. | COURT NO. 12 | Order Dtd. 2026-11-04 | | (Seat No-8) |
| 29 | 83788/2026 | 07.11.2026 | CRLMC-3064/2026 | S. CHOUDHURY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-05 | CRIMINAL MISC | (Seat No-6) |
| 30 | 83789/2026 | 07.11.2026 | BLAPL-9819/2026 | H. K. PATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-03 | | (Seat No-6) |
| 31 | 83790/2026 | 07.11.2026 | WP(C)-35561/2026 | K C SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-3 | (Seat No-13) |
| 32 | 83791/2026 | 07.11.2026 | WP(C)-22490/2026 | T BAG | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-05 | | (Seat No-13) |
| 33 | 83792/2026 | 07.11.2026 | WP(C)-20498/2026 | M BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-04 | | (Seat No-13) |
| 34 | 83793/2026 | 07.11.2026 | WP(C)-27303/2026 | M BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-4 | (Seat No-46) |
| 35 | 83794/2026 | 07.11.2026 | WP(C)-27302/2026 | M BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | | (Seat No-46) |
| 36 | 83795/2026 | 07.11.2026 | WP(C)-25482/2026 | R DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | | (Seat No-46) |
| 37 | 83796/2026 | 07.11.2026 | WP(C)-33637/2026 | R DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | | (Seat No-46) |
| 38 | 83797/2026 | 07.11.2026 | WP(C)-29263/2026 | R DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-2 | (Seat No-7) |

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| 39 | 83798/2026 | 07.11.2026 | WP(C)-30169/2026 | D K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-05 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 40 | 83799/2026 | 07.11.2026 | WP(C)-35107/2026 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-1 | (Seat No-49) |
| 41 | 83800/2026 | 07.11.2026 | WP(C)-36378/2026 | P JEJASMAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-3 | (Seat No-51) |
| 42 | 83801/2026 | 07.11.2026 | WP(C)-31480/2026 | M R BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-05 | WRIT BRANCH-1 | (Seat No-1) |
| 43 | 83802/2026 | 07.11.2026 | CRLMP-1120/2026 | MADAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-08-17 | | (Seat No-1) |
| 44 | 83803/2026 | 07.11.2026 | WP(C)-36855/2026 | K C PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-6 | (Seat No-54) |
| 45 | 83804/2026 | 07.11.2026 | WP(C)-36000/2026 | T B MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-3 | (Seat No-12) |
| 46 | 83805/2026 | 07.11.2026 | WP(C)-31532/2026 | K MONDAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-1 | (Seat No-30) |
| 47 | 83807/2026 | 07.11.2026 | WP(C)-29931/2026 | S RANJANSINGH | C.O. | COURT NO. 12 | Order Dtd. 2027-02-15 | WRIT BRANCH-7 | (Seat No-48) |
| 48 | 83808/2026 | 07.11.2026 | WP(C)-4070/2020 | S.K.PARIDA | C.O. | COURT NO. 12 | Order Dtd. 2026-11-05 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 49 | 83809/2026 | 07.11.2026 | WP(C)-34352/2026 | S MOHARANA | C.O. | COURT NO. 12 | Order Dtd. 2026-12-11 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 50 | 83810/2026 | 07.11.2026 | WP(C)-4070/2020 | A.K.SWAIN | C.O. | COURT NO. 12 | Order Dtd. 2026-11-05 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 51 | 83811/2026 | 07.11.2026 | WP(C)-35553/2026 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-02 | | (Seat No-102) |
| 52 | 83812/2026 | 07.11.2026 | WP(C)-24967/2026 | R K BARIK | C.O. | COURT NO. 12 | | | (Seat No-102) |

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| 53 | 83813/2026 | 07.11.2026 | ABLAPL-10297/2026 | SIBA PRASAD SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | BAIL-1 | (Seat No-5) |
| 54 | 83815/2026 | 07.11.2026 | WP(C)-35335/2026 | K C PANDA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | WRIT BRANCH-8 | (Seat No-41) |
| 55 | 83816/2026 | 07.11.2026 | WP(C)-34074/2026 | S C ROUTRAY | C.O. | COURT NO. 12 | Order Dtd. 2026-11-16 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 56 | 83818/2026 | 07.11.2026 | WP(C)-34917/2026 | P K SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-12-01 | | (Seat No-102) |
| 57 | 83819/2026 | 07.11.2026 | WP(C)-35867/2026 | P K LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | | (Seat No-102) |
| 58 | 83820/2026 | 07.11.2026 | WP(C)-35841/2026 | P K LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | | (Seat No-102) |
| 59 | 83821/2026 | 07.11.2026 | WP(C)-36265/2026 | K PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | WRIT BRANCH-1 | (Seat No-57) |
| 60 | 83822/2026 | 07.11.2026 | WP(C)-36418/2026 | K PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | WRIT BRANCH-6 | (Seat No-36) |
| 61 | 83823/2026 | 07.11.2026 | WP(C)-29033/2026 | SUMANTA DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | | (Seat No-36) |
| 62 | 83824/2026 | 07.11.2026 | BLAPL-5450/2026 | H S PAIKRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | BAIL-2 | (Seat No-16) |
| 63 | 83826/2026 | 07.11.2026 | BLAPL-8672/2026 | ROHITA KUMAR BISHI | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-03 | BAIL-2 | (Seat No-11) |
| 64 | 83827/2026 | 07.11.2026 | WP(C)-33519/2026 | D.K.DEHURY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-105) |
| 65 | 83828/2026 | 07.11.2026 | WP(C)-16258/2026 | T.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-03 | WRIT BRANCH-8 | (Seat No-39) |
| 66 | 83829/2026 | 07.11.2026 | WP(C)-28788/2026 | P.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11- | WRIT BRANCH-7 | (Seat No-15) |

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| 67 | 83830/2026 | 07.11.2026 | WP(C)-35435/2026 | J.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-15) |
| 68 | 83831/2026 | 07.11.2026 | WP(C)-29490/2026 | B.K.SETHI | C.O. | COURT NO. 23 | Order Dtd. 2026-12-09 | WRIT BRANCH-5 | (Seat No-53) |
| 69 | 83832/2026 | 07.11.2026 | WP(C)-35686/2026 | K.CHHOTRAY | C.O. | COURT NO. 23 | Order Dtd. 2026-11-03 | WRIT BRANCH-6 | (Seat No-24) |
| 70 | 83833/2026 | 07.11.2026 | WP(C)-36196/2026 | A.K.JATI | C.O. | COURT NO. 23 | Order Dtd. 2026-11-05 | | (Seat No-24) |
| 71 | 83834/2026 | 07.11.2026 | ABLAPL-12579/2026 | G.R.PATRA | C.O. | COURT NO. 23 | Order Dtd. 2026-11-06 | | (Seat No-24) |
| 72 | 83835/2026 | 07.11.2026 | WP(C)-31385/2025 | J.K.SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2026-11-16 | WRIT BRANCH-5 | (Seat No-20) |
| 73 | 83836/2026 | 07.11.2026 | ABLAPL-12568/2026 | R.K.SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2026-11-06 | | (Seat No-20) |
| 74 | 83837/2026 | 07.11.2026 | WP(C)-32725/2026 | N.MUKHI | C.O. | COURT NO. 25 | Order Dtd. 2026-11-06 | WRIT BRANCH-2 | (Seat No-34) |
| 75 | 83838/2026 | 07.11.2026 | ABLAPL-12553/2026 | B.SINGH | C.O. | COURT NO. 25 | Order Dtd. 2026-11-04 | | (Seat No-34) |
| 76 | 83839/2026 | 07.11.2026 | WP(C)-33331/2026 | M R ROUTRAY | C.O. | COURT NO. 25 | Order Dtd. 2026-11-06 | WRIT BRANCH-3 | (Seat No-33) |
| 77 | 83840/2026 | 07.11.2026 | ABLAPL-12550/2026 | P.K.LENKA | C.O. | COURT NO. 17 | Order Dtd. 2026-12-11 | | (Seat No-33) |
| 78 | 83841/2026 | 07.11.2026 | ABLAPL-12549/2026 | B.DAS | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | | (Seat No-33) |
| 79 | 83842/2026 | 07.11.2026 | WP(C)-22475/2026 | R K BARIK | C.O. | COURT NO. 17 | Order Dtd. 9999-12-31 | | (Seat No-33) |
| 80 | 83843/2026 | 07.11.2026 | WP(C)-35445/2026 | B.PANI | C.O. | COURT NO. | Order Dtd. | | (Seat No- |

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| | | | | | | 17 | 2026-11-04 | | 33) |
| 81 | 83844/2026 | 07.11.2026 | ABLAPL-12547/2026 | S.P.SAMANTA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | BAIL-1 | (Seat No-13) |
| 82 | 83845/2026 | 07.11.2026 | WP(C)-29309/2024 | S K PARIDA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-05 | | (Seat No-13) |
| 83 | 83846/2026 | 07.11.2026 | WP(C)-36857/2026 | K.C.PANDA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-13) |
| 84 | 83847/2026 | 07.11.2026 | ABLAPL-12545/2026 | M.PANI | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | | (Seat No-13) |
| 85 | 83848/2026 | 07.11.2026 | FAO-1021/2026 | M R SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-20 | MISC. APPEAL SEC. | (Seat No-3) |
| 86 | 83849/2026 | 07.11.2026 | WP(C)-36853/2026 | K.C.PANDA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-06 | WRIT BRANCH-6 | (Seat No-54) |
| 87 | 83850/2026 | 07.11.2026 | ABLAPL-12543/2026 | S.S.SAMANTARAY | C.O. | COURT NO. 1 | Order Dtd. 2026-11-04 | | (Seat No-54) |
| 88 | 83851/2026 | 07.11.2026 | WP(C)-28432/2021 | S MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2026-11-05 | WRIT BRANCH-7 | (Seat No-48) |
| 89 | 83852/2026 | 07.11.2026 | WP(C)-36261/2026 | S K NBISWAL | C.O. | COURT NO. 6 | Order Dtd. 9999-12-31 | WRIT BRANCH-3 | (Seat No-51) |
| 90 | 83853/2026 | 07.11.2026 | WP(C)-17013/2021 | S MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-05 | WRIT BRANCH-8 | (Seat No-41) |
| 91 | 83854/2026 | 07.11.2026 | WP(C)-36221/2026 | S K NBISWAL | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-41) |
| 92 | 83855/2026 | 07.11.2026 | WP(C)-17023/2021 | S MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-05 | WRIT BRANCH-8 | (Seat No-41) |
| 93 | 83856/2026 | 07.11.2026 | ABLAPL-12524/2026 | R.K.MALLICK | C.O. | COURT NO. 6 | Order Dtd. 2026-11-03 | | (Seat No-41) |
| 94 | 83857/2026 | 07.11.2026 | WP(C)- | S K NBISWAL | C.O. | COURT | Order | | (Seat |

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| | | | 36209/2026 | | | NO. 6 | Dtd. 9999-12-31 | | No-41) |
| 95 | 83858/2026 | 07.11.2026 | BLAPL-5432/2026 | B.RAY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-41) |
| 96 | 83859/2026 | 07.11.2026 | RVWPET-399/2023 | K DAS | C.O. | COURT NO. 6 | Order Dtd. 2026-11-05 | CIVIL REVISION | (Seat No-5) |
| 97 | 83860/2026 | 07.11.2026 | ABLAPL-12503/2026 | S.CHOUDHURY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-3) |
| 98 | 83861/2026 | 07.11.2026 | WP(C)-36859/2026 | K C PANDA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 99 | 83862/2026 | 07.11.2026 | ABLAPL-12298/2026 | B.P.PANI | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | | (Seat No-122) |
| 100 | 83863/2026 | 07.11.2026 | WP(C)-36110/2026 | D K MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | WRIT BRANCH-6 | (Seat No-54) |
| 101 | 83864/2026 | 07.11.2026 | ABLAPL-12647/2026 | A MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-12-18 | | (Seat No-54) |
| 102 | 83865/2026 | 07.11.2026 | ABLAPL-11783/2026 | S.CHOUDHURY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-54) |
| 103 | 83866/2026 | 07.11.2026 | WP(C)-36106/2026 | D K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | | (Seat No-54) |
| 104 | 83867/2026 | 07.11.2026 | WP(C)-10336/2024 | N K ROUT | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | WRIT BRANCH-8 | (Seat No-39) |
| 105 | 83868/2026 | 07.11.2026 | ABLAPL-12645/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-39) |
| 106 | 83869/2026 | 07.11.2026 | WP(C)-30873/2026 | D K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-03 | WRIT BRANCH-5 | (Seat No-21) |
| 107 | 83870/2026 | 07.11.2026 | ABLAPL-12642/2026 | MANORANJAN DAS | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-21) |

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| 108 | 83871/2026 | 07.11.2026 | ABLAPL-10914/2026 | N.SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-10-06 | BAIL-2 | (Seat No-17) |
| 109 | 83872/2026 | 07.11.2026 | WP(C)-10336/2024 | S CH DASH | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | WRIT BRANCH-8 | (Seat No-39) |
| 110 | 83874/2026 | 07.11.2026 | ABLAPL-12637/2026 | S BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-16 | | (Seat No-39) |
| 111 | 83875/2026 | 07.11.2026 | WP(C)-8679/2013 | MR.S.D.DAS (ASGI), A.K.BOSE (ASG), P.K.PADHI | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | WRIT BRANCH-4 | (Seat No-38) |
| 112 | 83876/2026 | 07.11.2026 | ABLAPL-12634/2026 | S R SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-38) |
| 113 | 83878/2026 | 07.11.2026 | ABLAPL-12632/2026 | TAPAN SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-38) |
| 114 | 83880/2026 | 07.11.2026 | ABLAPL-10808/2026 | M.PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | BAIL-2 | (Seat No-11) |
| 115 | 83881/2026 | 07.11.2026 | WP(C)-36218/2026 | D K MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-09 | WRIT BRANCH-7 | (Seat No-5) |
| 116 | 83882/2026 | 07.11.2026 | ABLAPL-12626/2026 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | | (Seat No-5) |
| 117 | 83883/2026 | 07.11.2026 | WP(C)-35741/2026 | S.K.PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | WRIT BRANCH-5 | (Seat No-21) |
| 118 | 83884/2026 | 07.11.2026 | WP(C)-36164/2025 | P K JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | | (Seat No-21) |
| 119 | 83885/2026 | 07.11.2026 | ABLAPL-10774/2026 | S.ROUTRAY | C.O. | COURT NO. 17 | Order Dtd. 2026-10-05 | BAIL-2 | (Seat No-7) |
| 120 | 83886/2026 | 07.11.2026 | ABLAPL-12601/2026 | BHARAT BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2026-12-17 | | (Seat No-7) |
| 121 | 83887/2026 | 07.11.2026 | WP(C)-36146/2025 | P K JENA | C.O. | COURT NO. 17 | Order Dtd. 2026-11- | WRIT BRANCH-8 | (Seat No-43) |

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| 122 | 83888/2026 | 07.11.2026 | ABLAPL-12599/2026 | M R SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-43) |
| 123 | 83889/2026 | 07.11.2026 | ABLAPL-10361/2026 | N.K.ROUT | C.O. | COURT NO. 17 | Order Dtd. 2026-11-25 | BAIL-1 | (Seat No-14) |
| 124 | 83890/2026 | 07.11.2026 | WP(C)-35739/2026 | S.K.PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-14) |
| 125 | 83891/2026 | 07.11.2026 | ABLAPL-12597/2026 | S CHOUDHURY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-14) |
| 126 | 83892/2026 | 07.11.2026 | WP(C)-35683/2025 | P K JENA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | WRIT BRANCH-1 | (Seat No-3) |
| 127 | 83893/2026 | 07.11.2026 | ABLAPL-12595/2026 | M R SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-3) |
| 128 | 83894/2026 | 07.11.2026 | ABLAPL-10350/2026 | D.SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | BAIL-1 | (Seat No-4) |
| 129 | 83895/2026 | 07.11.2026 | WP(C)-33967/2026 | H.K.MOHANTA | C.O. | COURT NO. 1 | Order Dtd. 2026-11-27 | | (Seat No-4) |
| 130 | 83896/2026 | 07.11.2026 | WP(C)-35354/2026 | S DAS | C.O. | COURT NO. 1 | Order Dtd. 2026-11-03 | WRIT BRANCH-1 | (Seat No-57) |
| 131 | 83897/2026 | 07.11.2026 | ABLAPL-12594/2026 | A MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-12-17 | | (Seat No-57) |
| 132 | 83898/2026 | 07.11.2026 | WP(C)-35358/2026 | M.R.SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2026-12-01 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 133 | 83899/2026 | 07.11.2026 | WP(C)-35423/2026 | S K SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | WRIT BRANCH-2 | (Seat No-50) |
| 134 | 83900/2026 | 07.11.2026 | ABLAPL-10350/2026 | M.D.BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | BAIL-1 | (Seat No-4) |
| 135 | 83901/2026 | 07.11.2026 | WP(C)-14072/2026 | D.K.NAIK | C.O. | COURT NO. 6 | Order Dtd. | WRIT BRANCH-2 | (Seat No- |

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| 136 | 83902/2026 | 07.11.2026 | WP(C)-35726/2026 | N K ROUT | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-50) |
| 137 | 83903/2026 | 07.11.2026 | ABLAPL-12585/2026 | M R SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-4) |
| 138 | 83904/2026 | 07.11.2026 | WP(C)-16514/2024 | S K SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | WRIT BRANCH-7 | (Seat No-18) |
| 139 | 83905/2026 | 07.11.2026 | ABLAPL-10339/2026 | G.SUNDARA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | BAIL-1 | (Seat No-15) |
| 140 | 83906/2026 | 07.11.2026 | WP(C)-32802/2026 | P.K.LENKA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-05 | WRIT BRANCH-5 | (Seat No-20) |
| 141 | 83907/2026 | 07.11.2026 | ABLAPL-12583/2026 | S CHOUDHURY | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-3) |
| 142 | 83908/2026 | 07.11.2026 | WP(C)-36199/2026 | A K PANDA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-03 | WRIT BRANCH-4 | (Seat No-52) |
| 143 | 83909/2026 | 07.11.2026 | WP(C)-31887/2026 | A K PANDA | C.O. | COURT NO. 6 | Order Dtd. 2026-11-05 | | (Seat No-52) |
| 144 | 83911/2026 | 07.11.2026 | WP(C)-7234/2026 | KODANDA KUMAR BHUYAN | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | | (Seat No-52) |
| 145 | 83912/2026 | 07.11.2026 | ABLAPL-10310/2026 | M.PANI | C.O. | COURT NO. 6 | Order Dtd. 2026-11-04 | | (Seat No-52) |
| 146 | 83913/2026 | 07.11.2026 | WP(C)-7234/2026 | SRI GOPINATH SETHI | C.O. | COURT NO. 6 | Order Dtd. 2026-11-06 | | (Seat No-52) |
| 147 | 83914/2026 | 07.11.2026 | CRLA-176/2024 | R K MALLICK | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-2) |
| 148 | 83915/2026 | 07.11.2026 | ABLAPL-10241/2026 | A.K.SAMAL | C.O. | COURT NO. 5 | Order Dtd. 2026-09-09 | | (Seat No-2) |
| 149 | 83916/2026 | 07.11.2026 | ABLAPL- | P.K.MOHANTY | C.O. | COURT | Order | | (Seat |

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| | | | 10252/2026 | | | NO. 5 | Dtd. 2026-11-04 | | No-2) |
| 150 | 83917/2026 | 07.11.2026 | WP(C)-35681/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH-5 | (Seat No-32) |
| 151 | 83918/2026 | 07.11.2026 | ABLAPL-10238/2026 | S.NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | BAIL-1 | (Seat No-4) |
| 152 | 83919/2026 | 07.11.2026 | WP(C)-35676/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH-6 | (Seat No-24) |
| 153 | 83920/2026 | 07.11.2026 | CRLLP-64/2009 | H SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-10-31 | BAIL-1 | (Seat No-4) |
| 154 | 83921/2026 | 07.11.2026 | ABLAPL-10229/2026 | M.PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | | (Seat No-4) |
| 155 | 83922/2026 | 07.11.2026 | WP(C)-35674/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH-6 | (Seat No-24) |
| 156 | 83923/2026 | 07.11.2026 | CRLLP-154/2013 | H SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-10-31 | BAIL-2 | (Seat No-11) |
| 157 | 83924/2026 | 07.11.2026 | ABLAPL-10013/2026 | M.NANDY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | BAIL-2 | (Seat No-16) |
| 158 | 83925/2026 | 07.11.2026 | WP(C)-35670/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH-7 | (Seat No-15) |
| 159 | 83926/2026 | 07.11.2026 | CRLLP-2/2012 | M NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-10-31 | BAIL-2 | (Seat No-12) |
| 160 | 83927/2026 | 07.11.2026 | WP(C)-34934/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-12) |
| 161 | 83928/2026 | 07.11.2026 | WP(C)-34933/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-12) |
| 162 | 83930/2026 | 07.11.2026 | WP(C)-34932/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-12) |

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| 163 | 83931/2026 | 07.11.2026 | WP(C)-34931/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-12) |
| 164 | 83932/2026 | 07.11.2026 | BLAPL-9403/2026 | K.C.MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-03 | BAIL-1 | (Seat No-4) |
| 165 | 83933/2026 | 07.11.2026 | ABLAPL-9538/2026 | S.K.DASMOHAPATRA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-13 | BAIL-1 | (Seat No-15) |
| 166 | 83934/2026 | 07.11.2026 | ABLAPL-9272/2026 | M.MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-09-28 | | (Seat No-15) |
| 167 | 83935/2026 | 07.11.2026 | ABLAPL-12582/2026 | M R SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-15) |
| 168 | 83936/2026 | 07.11.2026 | BLAPL-5432/2026 | M.K.MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | | (Seat No-15) |
| 169 | 83937/2026 | 07.11.2026 | ABLAPL-12581/2026 | S CHOUDHURY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-10 | BAIL-1 | (Seat No-3) |
| 170 | 83938/2026 | 07.11.2026 | MACA-59/2006 | A.K.BARIK | C.O. | COURT NO. 17 | Order Dtd. 2026-11-05 | MISC. APPEAL SEC. | (Seat No-1) |
| 171 | 83939/2026 | 07.11.2026 | BLAPL-10840/2026 | P.K.ROUTRAY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-03 | | (Seat No-1) |
| 172 | 83940/2026 | 07.11.2026 | MACA-231/2023 | J.BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-05 | MISC. APPEAL SEC. | (Seat No-6) |
| 173 | 83941/2026 | 07.11.2026 | ABLAPL-12580/2026 | H K PANDA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-6) |
| 174 | 83942/2026 | 07.11.2026 | BLAPL-10790/2026 | N.K.ROUT | C.O. | COURT NO. 17 | Order Dtd. 2026-11-04 | BAIL-2 | (Seat No-12) |
| 175 | 83943/2026 | 07.11.2026 | MACA-231/2023 | P.K.LENKA | C.O. | COURT NO. 17 | Order Dtd. 2026-11-05 | MISC. APPEAL SEC. | (Seat No-6) |
| 176 | 83944/2026 | 07.11.2026 | ABLAPL-12673/2026 | A MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2026-12- | | (Seat No-6) |

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| 177 | 83945/2026 | 07.11.2026 | ABLAPL-12659/2026 | GAUTAM CHARAN ROUT | C.O. | COURT NO. 17 | Order Dtd. 2026-12-17 | | (Seat No-6) |
| 178 | 83946/2026 | 07.11.2026 | ABLAPL-12658/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-6) |
| 179 | 83947/2026 | 07.11.2026 | WP(C)-33309/2026 | G SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-12-14 | WRIT BRANCH-5 | (Seat No-32) |
| 180 | 83948/2026 | 07.11.2026 | ABLAPL-12656/2026 | S R SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | | (Seat No-32) |
| 181 | 83949/2026 | 07.11.2026 | ABLAPL-12655/2026 | M MOHANTY ( VICKY ) | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-6) |
| 182 | 83950/2026 | 07.11.2026 | WP(C)-35946/2026 | M NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-12-07 | WRIT BRANCH-6 | (Seat No-24) |
| 183 | 83951/2026 | 07.11.2026 | ABLAPL-12654/2026 | S R SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-4) |
| 184 | 83952/2026 | 07.11.2026 | WP(C)-35911/2026 | M NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-4) |
| 185 | 83953/2026 | 07.11.2026 | WP(C)-35654/2026 | M NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-4) |
| 186 | 83954/2026 | 07.11.2026 | ABLAPL-12653/2026 | S R SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | | (Seat No-4) |
| 187 | 83955/2026 | 07.11.2026 | WP(C)-35869/2026 | D K JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-4) |
| 188 | 83956/2026 | 07.11.2026 | ABLAPL-12652/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-06 | BAIL-2 | (Seat No-11) |
| 189 | 83957/2026 | 07.11.2026 | ABLAPL-10291/2026 | A K SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-04 | | (Seat No-11) |
| 190 | 83958/2026 | 07.11.2026 | ABLAPL-12649/2026 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 3 | Order Dtd. | BAIL-2 | (Seat No- |

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| | | | | | | OLD | 2026-11-06 | | 17) |
| 191 | 83959/2026 | 07.11.2026 | WP(C)-35864/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-17) |
| 192 | 83960/2026 | 07.11.2026 | WP(C)-16723/2017 | M/S.RAI CHARAN MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-05 | WRIT BRANCH-1 | (Seat No-30) |
| 193 | 83961/2026 | 07.11.2026 | CONTC-4156/2023 | ASHOK KUMAR SARANGI, JNANA RANJAN KAR | C.O. | COURT NO. 23 | Order Dtd. 9999-12-31 | CONTEMPT | (Seat No-4) |
| 194 | 83964/2026 | 07.11.2026 | WP(C)-35747/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH-3 | (Seat No-51) |
| 195 | 83965/2026 | 07.11.2026 | WP(C)-35690/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | WRIT BRANCH-5 | (Seat No-21) |
| 196 | 83966/2026 | 07.11.2026 | WP(C)-33067/2026 | G.JAYSINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-02 | | (Seat No-21) |
| 197 | 83968/2026 | 07.11.2026 | WP(C)-34929/2026 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2026-11-30 | | (Seat No-21) |
| 198 | 83969/2026 | 07.11.2026 | ABLAPL-12596/2026 | A.K.JATI | C.O. | COURT NO. 17 | Order Dtd. 2026-11-09 | BAIL-1 | (Seat No-3) |
| 199 | 83974/2026 | 07.11.2026 | MACA-562/2008 | B BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-09-10 | MISC. APPEAL SEC. | (Seat No-4) |
| 200 | 83982/2026 | 07.11.2026 | BLAPL-7392/2026 | BASANTA KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-05 | BAIL-2 | (Seat No-7) |
| 201 | 83983/2026 | 07.11.2026 | BLAPL-7313/2026 | SRINIBASH MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-11-05 | | (Seat No-7) |
| 202 | 83994/2026 | 07.11.2026 | WP(C)-35379/2026 | G.B.DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2026-08-17 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-121) |
| 203 | 83996/2026 | 07.11.2026 | ABLAPL-12623/2026 | S.K.SUNDARA | C.O. | COURT NO. 17 | Order Dtd. 2026-12-17 | | (Seat No-121) |
| 204 | 84000/2026 | 07.11.2026 | ABLAPL- | DP DASH | C.O. | COURT | Order | | (Seat |

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| | | | 12604/2026 | | | NO. 17 | Dtd. 2026-12-18 | | No-121) |
| 205 | 84002/2026 | 07.11.2026 | ABLAPL-12605/2026 | DP DASH | C.O. | COURT NO. 17 | Order Dtd. 2026-11-19 | BAIL-1 | (Seat No-4) |
| 206 | 84003/2026 | 07.11.2026 | JCRLA-156/2024 | B DAS | C.O. | COURT NO. 5 | Order Dtd. 2027-02-25 | | (Seat No-4) |
| 207 | 84004/2026 | 07.11.2026 | BLAPL-4922/2026 | B DAS | C.O. | COURT NO. 5 | Order Dtd. 2026-11-04 | | (Seat No-4) |
| 208 | 84005/2026 | 07.11.2026 | WP(C)-24779/2026 | J SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2026-11-05 | | (Seat No-4) |
| 209 | 84006/2026 | 07.11.2026 | WP(C)-35017/2026 | S R SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2026-11-06 | | (Seat No-4) |
| 210 | 84007/2026 | 07.11.2026 | WP(C)-22519/2026 | D SAMAL | C.O. | COURT NO. 5 | Order Dtd. 2026-11-06 | WRIT BRANCH-8 | (Seat No-60) |
| 211 | 84009/2026 | 07.11.2026 | ABLAPL-12636/2026 | P K LENKA | C.O. | COURT NO. 5 | Order Dtd. 2026-11-06 | | (Seat No-60) |
| 212 | 84010/2026 | 07.11.2026 | WP(C)-25058/2026 | M R ROUTRAY | C.O. | COURT NO. 5 | Order Dtd. 2026-11-05 | WRIT BRANCH-5 | (Seat No-47) |
| 213 | 84011/2026 | 07.11.2026 | FAO-964/2026 | N. K. SATAPATHY | C.O. | COURT NO. 5 | Order Dtd. 2026-11-06 | MISC. APPEAL SEC. | (Seat No-5) |
| 214 | 84012/2026 | 07.11.2026 | FAO-928/2026 | S K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-12-04 | | (Seat No-5) |
| 215 | 84013/2026 | 07.11.2026 | WP(C)-31541/2025 | A K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-26 | | (Seat No-5) |
| 216 | 84014/2026 | 07.11.2026 | WP(C)-31538/2025 | A K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-26 | WRIT BRANCH-5 | (Seat No-47) |
| 217 | 84015/2026 | 07.11.2026 | WP(C)-31538/2025 | A K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-26 | WRIT BRANCH-5 | (Seat No-47) |

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| 218 | 84016/2026 | 07.11.2026 | WP(C)-31522/2025 | A K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2026-11-26 | WRIT BRANCH-7 | (Seat No-18) |
| 219 | 84017/2026 | 07.11.2026 | ABLAPL-12631/2026 | H K PATRA | C.O. | COURT NO. 17 | Order Dtd. 2026-12-18 | | (Seat No-18) |
| 220 | 84018/2026 | 07.11.2026 | BLAPL-7429/2026 | K.DAS | C.O. | COURT NO. 17 | Order Dtd. 2026-11-05 | | (Seat No-18) |
| 221 | 84019/2026 | 07.11.2026 | ABLAPL-12562/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | BAIL-2 | (Seat No-16) |
| 222 | 84020/2026 | 07.11.2026 | ABLAPL-12561/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-16) |
| 223 | 84021/2026 | 07.11.2026 | ABLAPL-8362/2026 | J.PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-08-25 | | (Seat No-16) |
| 224 | 84022/2026 | 07.11.2026 | ABLAPL-12567/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-11 | | (Seat No-16) |
| 225 | 84023/2026 | 07.11.2026 | ABLAPL-12572/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | BAIL-2 | (Seat No-7) |
| 226 | 84024/2026 | 07.11.2026 | ABLAPL-11023/2026 | J.PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-10-07 | | (Seat No-7) |
| 227 | 84031/2026 | 07.11.2026 | ABLAPL-12625/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-7) |
| 228 | 84032/2026 | 07.11.2026 | ABLAPL-12602/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-20) |
| 229 | 84033/2026 | 07.11.2026 | ABLAPL-12592/2026 | J PRADHAN | C.O. | COURT NO. 17 | Order Dtd. 2026-11-06 | | (Seat No-20) |
| 230 | 83743/2026 | 07.11.2026 | CRLMC-1928/2026 | JEEVANJYOTI MOHANTY | GENERAL | | Order Dtd. 2026-11-05 | | (Seat No-20) |
| 231 | 83744/2026 | 07.11.2026 | WP(C)-15286/2023 | SWAGAT PATI | GENERAL | | Order Dtd. 2023-05- | WRIT BRANCH-2 | (Seat No-7) |

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| 232 | 83745/2026 | 07.11.2026 | ABLAPL-12570/2026 | PRATAP KUMAR BEHERA | GENERAL | | Order Dtd. 2026-11-06 | BAIL-2 | (Seat No-11) |
| 233 | 83746/2026 | 07.11.2026 | WP(C)-36143/2026 | RASHMI SINHA | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-11) |
| 234 | 83760/2026 | 07.11.2026 | BLAPL-4922/2026 | JAYADEV BHOI | GENERAL | | Order Dtd. 2026-11-04 | | (Seat No-11) |
| 235 | 83763/2026 | 07.11.2026 | WP(C)-9988/2006 | RASHMI SINHA | GENERAL | | Entire Order | | (Seat No-11) |
| 236 | 83773/2026 | 07.11.2026 | CRLMC-4063/2026 | ASUTOSH TRIPATHY | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-11) |
| 237 | 83775/2026 | 07.11.2026 | WP(C)-36835/2026 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2026-11-06 | WRIT BRANCH-6 | (Seat No-54) |
| 238 | 83776/2026 | 07.11.2026 | WP(C)-36847/2026 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2026-11-06 | WRIT BRANCH-7 | (Seat No-5) |
| 239 | 83777/2026 | 07.11.2026 | BLAPL-9500/2026 | SIBANANDA PATRA | GENERAL | | Entire Order | | (Seat No-5) |
| 240 | 83778/2026 | 07.11.2026 | BLAPL-9019/2026 | SIBANANDA PATRA | GENERAL | | Entire Order | | (Seat No-5) |
| 241 | 83779/2026 | 07.11.2026 | WP(C)-34225/2026 | STHITI PRAGYAN SUNANDINI | GENERAL | | Order Dtd. 2026-11-05 | WRIT BRANCH-2 | (Seat No-34) |
| 242 | 83780/2026 | 07.11.2026 | WP(C)-4143/2023 | PRASANNA KUMAR NAND | GENERAL | | Order Dtd. 2026-11-06 | WRIT BRANCH-2 | (Seat No-8) |
| 243 | 83781/2026 | 07.11.2026 | CONTC-7687/2026 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-8) |
| 244 | 83782/2026 | 07.11.2026 | CONTC-7680/2026 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-8) |
| 245 | 83783/2026 | 07.11.2026 | CONTC-7669/2026 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-8) |
| 246 | 83806/2026 | 07.11.2026 | WP(C)-37056/2026 | TABSUM BIBI | GENERAL | | Petition With Annexures | WRIT BRANCH-6 | (Seat No-36) |

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| 247 | 83814/2026 | 07.11.2026 | CONTC-5985/2026 | SWADHIN KESARI SINGH | GENERAL | | Order Dtd. 2026-10-30 | CONTEMPT | (Seat No-3) |
| 248 | 83817/2026 | 07.11.2026 | WP(C)-37245/2020 | SULOCHANA SAHOO | GENERAL | | Order Dtd. 2026-09-29 | WRIT BRANCH-1 | (Seat No-3) |
| 249 | 83825/2026 | 07.11.2026 | WP(C)-962/2023 | SWADHIN KESARI SINGH | GENERAL | | Order Dtd. 2026-11-05 | WRIT BRANCH-2 | (Seat No-9) |
| 250 | 83910/2026 | 07.11.2026 | BLAPL-5432/2026 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2026-11-04 | | (Seat No-9) |
| 251 | 83929/2026 | 07.11.2026 | WP(C)-30314/2025 | PRAYOT PRATISH TATHRAJ | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-9) |
| 252 | 83962/2026 | 07.11.2026 | WP(C)-9802/2021 | PRABHAT KUMAR SAHOO | GENERAL | | Entire Brief | WRIT BRANCH-5 | (Seat No-32) |
| 253 | 83963/2026 | 07.11.2026 | CONTC-5156/2021 | PRABHAT KUMAR SAHOO | GENERAL | | Entire Brief | CONTEMPT | (Seat No-4) |
| 254 | 83970/2026 | 07.11.2026 | WP(C)-31129/2026 | SWAPNAJYOTI JENA | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-4) |
| 255 | 83971/2026 | 07.11.2026 | CMP-1869/2026 | SWAPNAJYOTI JENA | GENERAL | | Order Dtd. 2026-11-04 | | (Seat No-4) |
| 256 | 83972/2026 | 07.11.2026 | RSA-458/2025 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2026-11-06 | SECOND APPEAL | (Seat No-7) |
| 257 | 83973/2026 | 07.11.2026 | WP(C)-17623/2025 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2026-10-16 | WRIT BRANCH-5 | (Seat No-32) |
| 258 | 83975/2026 | 07.11.2026 | WP(C)-4587/2025 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2026-11-06 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 259 | 83976/2026 | 07.11.2026 | WP(C)-35503/2026 | SWAPNAJYOTI JENA | GENERAL | | Order Dtd. 2026-11-05 | | (Seat No-102) |
| 260 | 83767/2026 | 07.11.2026 | CMP-1387/2026 | N.K.ROUT | GENERAL | | Order Dtd. 2026-11-04 | | (Seat No-102) |
| 261 | 83873/2026 | 07.11.2026 | WP(C)-36064/2026 | D K MOHANTY | GENERAL | | Order Dtd. | WRIT BRANCH-6 | (Seat No- |

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| | | | | | | | 2026-11-04 | | 54) |
| 262 | 83877/2026 | 07.11.2026 | WP(C)-36111/2026 | D K MOHANTY | GENERAL | | Order Dtd. 2026-11-04 | | (Seat No-54) |
| 263 | 83879/2026 | 07.11.2026 | WP(C)-36074/2026 | D K MOHANTY | GENERAL | | Order Dtd. 2026-11-04 | WRIT BRANCH-3 | (Seat No-12) |
| 264 | 83967/2026 | 07.11.2026 | WP(C)-36223/2026 | D.K.MOHANTY | GENERAL | | Order Dtd. 2026-11-04 | WRIT BRANCH-3 | (Seat No-28) |
| 265 | 83977/2026 | 07.11.2026 | ABLAPL-11821/2026 | R. K. SARANGI | GENERAL | | Order Dtd. 2026-11-04 | | (Seat No-28) |
| 266 | 83978/2026 | 07.11.2026 | CRLREV-811/2026 | R. K. SARANGI | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-28) |
| 267 | 83979/2026 | 07.11.2026 | CRLA-1013/2026 | R. K. SARANGI | GENERAL | | Order Dtd. 2026-11-05 | | (Seat No-28) |
| 268 | 83980/2026 | 07.11.2026 | BLAPL-9389/2026 | D. P. DASH | GENERAL | | Order Dtd. 2026-11-03 | | (Seat No-28) |
| 269 | 83981/2026 | 07.11.2026 | WP(C)-29848/2026 | D. P. DASH | GENERAL | | Order Dtd. 5000-01-01 | WRIT BRANCH-1 | (Seat No-31) |
| 270 | 83984/2026 | 07.11.2026 | CRLMC-233/2026 | LOKANATH SAHOO | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-31) |
| 271 | 83985/2026 | 07.11.2026 | CRLMC-3577/2026 | K.K.NATH | GENERAL | | Order Dtd. 2026-11-10 | | (Seat No-31) |
| 272 | 83986/2026 | 07.11.2026 | ABLAPL-12621/2026 | K.K.NATH | GENERAL | | Order Dtd. 2026-11-06 | BAIL-1 | (Seat No-14) |
| 273 | 83987/2026 | 07.11.2026 | ABLAPL-12616/2026 | DILLIP SAMAL | GENERAL | | Order Dtd. 2026-11-06 | BAIL-2 | (Seat No-16) |
| 274 | 83988/2026 | 07.11.2026 | FAO-904/2026 | P.K.DASH | GENERAL | | Order Dtd. 2026-10-28 | | (Seat No-16) |
| 275 | 83989/2026 | 07.11.2026 | FAO- | A.MEHER | GENERAL | | Order | | (Seat |

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| | | | 905/2026 | | | | Dtd. 2026-10-28 | | No-16) |
| 276 | 83990/2026 | 07.11.2026 | FAO-906/2026 | S.K.PADHEE | GENERAL | | Order Dtd. 2026-10-28 | | (Seat No-16) |
| 277 | 83991/2026 | 07.11.2026 | WP(C)-26357/2026 | MANAS RANJAN PRADHAN | GENERAL | | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 278 | 83992/2026 | 07.11.2026 | WP(C)-25292/2026 | ARABINDA PATEL | GENERAL | | Order Dtd. 2026-08-17 | WRIT BRANCH-8 | (Seat No-29) |
| 279 | 83993/2026 | 07.11.2026 | WP(C)-3383/2026 | JYOTIRANJAN SAHOO | GENERAL | | Order Dtd. 2026-08-17 | WRIT BRANCH-6 | (Seat No-35) |
| 280 | 83995/2026 | 07.11.2026 | WP(C)-37333/2025 | P.BARIK | GENERAL | | Order Dtd. 2026-03-23 | WRIT BRANCH-3 | (Seat No-14) |
| 281 | 83997/2026 | 07.11.2026 | SA-383/1997 | D.K.SAHU | GENERAL | | | SECOND APPEAL | (Seat No-7) |
| 282 | 83998/2026 | 07.11.2026 | RPFAM-417/2023 | R.P.MOHAPATRA | GENERAL | | Order Dtd. 2025-02-07 | FIRST APPEAL | (Seat No-4) |
| 283 | 83999/2026 | 07.11.2026 | WP(C)-15580/2024 | P.CH.PARIDA | GENERAL | | | WRIT BRANCH-3 | (Seat No-33) |
| 284 | 84001/2026 | 07.11.2026 | CRLMC-207/2021 | D.K.BEHERA | GENERAL | | Order Dtd. 2023-05-09 | CRIMINAL MISC | (Seat No-6) |
| 285 | 84008/2026 | 07.11.2026 | ABLAPL-11921/2026 | P PANDA | GENERAL | | Order Dtd. 2026-10-23 | BAIL-2 | (Seat No-9) |
| 286 | 84025/2026 | 07.11.2026 | RVWPET-39/2026 | N.K.ROUT | GENERAL | | Order Dtd. 2026-11-06 | | (Seat No-9) |
| 287 | 84026/2026 | 07.11.2026 | RSA-458/2025 | P.K.DAS | GENERAL | | Order Dtd. 2026-11-06 | SECOND APPEAL | (Seat No-7) |
| 288 | 84027/2026 | 07.11.2026 | ABLAPL-12171/2026 | S.K.BEHERA | GENERAL | | Order Dtd. 2026-10-23 | BAIL-2 | (Seat No-16) |
| 289 | 84028/2026 | 07.11.2026 | WP(C)-8707/2005 | B.DAS | GENERAL | | Order Dtd. 2009-02- | | (Seat No-16) |

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| 290 | 84029/2026 | 07.11.2026 | WP(C)-16872/2023 | P.K.LENKA | GENERAL | | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-103) |
| 291 | 84030/2026 | 07.11.2026 | RPFAM-60/2021 | GITANJALI SAHU | GENERAL | | Order Dtd. 2022-01-10 | FIRST APPEAL | (Seat No-5) |